

**PRESS RELEASE**



**RESERVE BANK OF INDIA**

[www.rbi.org.in](http://www.rbi.org.in)

[www.rbi.org.in/hindi](http://www.rbi.org.in/hindi)

e-mail: [helpprd@rbi.org.in](mailto:helpprd@rbi.org.in)

**PRESS RELATIONS DIVISION**, Central Office, Post Box 406, Mumbai 400001  
Phone: 2266 0502 Fax: 2266 0358, 2270 3279

February 5, 2008

### **Reserve Bank Cancels Certificate of Registration of VBC Finance & Leasing Limited**

The Reserve Bank of India has on January 15, 2008 cancelled the certificate of registration granted to VBC Finance & Leasing Limited having its registered office at 6-2-913/914, Ground Floor, Progressive Towers, Khairatabad, Hyderabad - 500004 for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate, VBC Finance & Leasing Limited cannot transact the business of a non-banking financial institution.

In exercise of the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial institution. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

**Ajit Prasad**  
Manager

**Press Release : 2007-2008/1030**